

F.No. 21-17/CPIO-NDCESTAT/2026  
Customs Excise And Service Tax Appellate Tribunal  
West Block No.2, R.K. Puram, New Delhi

I.D. No. 21-17/2026  
Date: 22.04.2026

To

Sh. Heera Lal  
Kh. No 308, Rukundan Villa  
Outer Firni Road, Village Mitraon,  
Najafgarh, New Delhi - 110043  
Email id: heera.tanwar73@gmail.com

Sub: Information sought under Right to Information Act, 2005.

Sir,

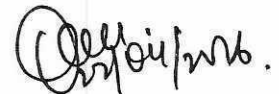
With reference to your RTI application No. CESTA/R/T/26/00001 dated 27.03.2026 originally filed with Department of Revenue on 27.03.2026 with reference no. DOREV/R/E/26/01339, the information sought along with respective replies is as under :

1. Please provide copies of correspondence of the CESTAT Admin Section with the Ad. IC, Department of Revenue, regarding the prosecution of Heera Lal, 3-wheeler driver, including a copy of the letter sent by CESTAT.

Reply: The copy of the correspondence of CESTAT with Ministry of Finance, Department of Revenue, Ad. 1C regarding prosecution of Sh. Heera Lal, three wheeler Driver, consisting of one (01) page is enclosed herewith.

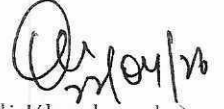
2. Also, provide copies of the letters received from Under Secretary Mr. Kuldeep Chaudhary (Diary No. 5476 of 2025 and Diary No. 5575 of 2025 as reflected in the Registrar Dak Register).

Reply: The copy of correspondence received from Under Secretary Mr. Kuldeep Chaudhary, Ad. 1C, Department of Revenue, Ministry of Finance regarding prosecution of Sh. Heera Lal, three wheeler Driver, consisting of one (01) page is enclosed herewith.



(Vaishali Kharbanda)  
Technical Officer /CPIO

✓ Copy to: Computer Section, for uploading of reply to the RTI on the CESTAT website.



(Vaishali Kharbanda)  
Technical Officer/ CPIO

Note:- If the applicant is aggrieved by the information provided, he may appeal to the Hon'ble Shri P.V. Subba Rao, Member (Technical), First Appellate Authority, CESTAT, West Block No.2, R.K. Puram, New Delhi-110066 within 30 days.